GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA UNSTARRED QUESTION NO. 1840 TO BE ANSWERED ON 6TH MARCH, 2020

IMPLEMENTATION OF 'ONE NATION ONE RATION CARD' SCHEME

†1840. DR. KIRODI LAL MEENA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the 'One Nation One Ration Card' scheme would only be implemented with centrally-aided subsidy, if so, the manner in which the difficulties of those inter-State migrants who desire to get State subsidy would be addressed;

(b) whether the State distribution system would remain functional, if the ration system is regulated by the Central Government; and

(c) the measures to be adopted to ensure the availability of Point of Sale (PoS) machines at all the ration outlets?

ANSWER

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO)

(a) & (b): Under PDS reforms, a scheme on "Integrated Management of Public Distribution System (IM-PDS)" is being implemented by the Department in association with all States/UTs w.e.f. April 2018. The main objective of the scheme is to implement nation-wide portability of ration card holders/beneficiaries covered under the National Food Security Act, 2013 (NFSA) through 'One Nation One Ration Card' system, to receive/lift their entitled foodgrains from any Fair Price Shop (FPS) of their choice in the country by using their existing/same ration card issued in their home State/UT, after biometric/Aadhaar authentication on an electronic Point of Sale (ePoS) device installed at the FPS. The scale and issue price of foodgrains under this initiative would be as per the norms prescribed under NFSA i.e. for only AAY and PHH category beneficiaries. Further, after distribution of foodgrains through portability would be reconciled and adjusted between concerned States/UTs through central system/portal. Beside, State own schemes are not covered under the national portability, however, the existing system of distributing foodgrains by States/UTs to own beneficiaries remains unaltered.

(c): The automation of Fair Price Shops (FPSs), i.e. installation of electronic Point of Sale (ePoS) at the FPSs is a key component of the End-to-End Computerization of TPDS Operations. So far, about 89% of total 5.4 Lakh FPSs in the country have been installed with ePoS devices for the distribution of subsidised foodgrains. This activity has been almost completed in 26 States/UTs so far.
